

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 616/(MAH)/2017  
CA No.

CORAM:

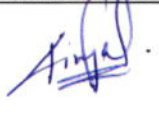
Present: SHRI M.K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: GAS Jeans Pvt. Ltd.  
V/s.  
Vama Apparels India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Kinjal Upadhyay i/b Vipul Shukla	Adv for Petitioner	

To propose the name of IRP seeking adjournment.  
Next date - 22/11/17. 

**ORDER**

**C.P. NO. 616/I & BC/NCLT/MB/MAH/2011**

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **22<sup>nd</sup> November, 2017.**

SD/- \_\_\_\_\_  
**Bhaskara Pantula Mohan**  
**Member (Judicial)**

SD/-  
**M.K. Shrawat**  
**Member (Judicial)**

Dated: 17.10.2017  
vkr

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